

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-111
IB-88/ND/2024
New IA/2416/2024

IN THE MATTER OF:

Mrs. Uma Singh

.....Applicant

SECTION

U/s 94(1) of (IBC)

Order delivered on 14.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Aditya Dewan, Mr. Sahil Chandra, Mr. Parth
Tiwari, Advs.

For the Respondent :

For the Lenders : Mr. Ankur Mittal, Ms. Yashika Sharma, Mr. Bhaskar,
Advs.

ORDER

List the matter on **30.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)